

भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

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RBI/2013-14/378 DBOD.BP.BC.No.66 / 08.12.014 / 2013-14

November 25, 2013

All Scheduled Commercial Banks
(excluding RRBs) and
All India Term-Lending and Refinancing Institutions
(EXIM Bank, NABARD, NHB and SIDBI)

Dear Sir,

Financing of Infrastructure - Definition of 'Infrastructure Lending'

Please refer to our <u>circular DBOD.BP.BC.No.58/08.12.014/2012-13 dated November 20, 2012</u> on 'Definition of Infrastructure Lending' harmonising the RBI definition of Infrastructure Lending with that of the 'Master List of Infrastructure sub-sectors' notified by the Government of India on March 27, 2012 and its subsequent updation vide our <u>circular DBOD.BP.BC.No.106/08.12.014/2012-13 dated June 28, 2013.</u>

- 2. The Government of India has further updated the Harmonised Master List of Infrastructure sub-sectors vide Gazette Notification dated October 7, 2013 and the following new sub-sectors have been added in the Master List:
 - Hotels with project cost of more than Rs.200 crores each in any place in India and of any star rating.
 - ii. Convention Centres with project cost of more than Rs.300 crores each.

ब्बेंकंग परिचालन और विकास विभाग, केन्द्रीय कार्यालय, 12वी मंजिल, केन्द्रीय कार्यालय भवन, शहीद भगतिसंह मार्ग, मुंबई-400001 फैक्स सं. / FAX NO.22705691 टेलीफोन सं ./ TELEPHONE No. 22661602 2

3. Accordingly, an updated list of sub-sectors for infrastructure lending by banks

and select All India Term-Lending and Refinancing Institutions is given in the Annex.

The new sub-sectors will get classified as 'Infrastructure' for the purpose of lending

by banks and select All India Term-Lending and Refinancing Institutions from the

date of this circular and will be subject to the conditions mentioned therein.

Yours faithfully,

(Chandan Sinha)

Principal Chief General Manager

Annex

List of sub-sectors for 'Infrastructure Lending'

A credit facility extended by lenders (i.e. banks and select All India Term-Lending and Refinancing Institutions) to a borrower for exposure in the following infrastructure sub-sectors will qualify as 'infrastructure lending':

Category	Infras	structure sub-sectors
Transport	i.	Roads and bridges
	ii.	Ports ¹
	iii.	Inland Waterways
	iv.	Airport
	٧.	Railway Track, tunnels, viaducts, bridges ²
	vi.	Urban Public Transport (except rolling stock in case
		of urban road transport)
Energy	i.	Electricity Generation
	ii.	Electricity Transmission
	iii.	Electricity Distribution
	iv.	Oil pipelines
	٧.	Oil/Gas/Liquefied Natural Gas (LNG) storage facility ³
	vi.	Gas pipelines ⁴
Water & Sanitation	i.	Solid Waste Management
	ii.	Water supply pipelines
	iii.	Water treatment plants
	iv.	Sewage collection, treatment and disposal system
	V.	Irrigation (dams, channels, embankments etc)
	vi.	Storm Water Drainage System
	vii.	Slurry Pipelines
Communication	i.	Telecommunication (Fixed network) ⁵
	ii.	Telecommunication towers
	iii.	Telecommunication & Telecom Services
Social and Commercial	i.	Education Institutions (capital stock)
Infrastructure	ii.	Hospitals (capital stock) ⁶
	iii.	Three-star or higher category classified hotels located
		outside cities with population of more than 1 million

- iv. Common infrastructure for industrial parks, SEZ, tourism facilities and agriculture markets
- v. Fertilizer (Capital investment)
- vi. Post harvest storage infrastructure for agriculture and horticultural produce including cold storage
- vii. Terminal markets
- viii. Soil-testing laboratories
- ix. Cold Chain⁷
- x. Hotels with project cost⁸ of more than Rs.200 crores each in any place in India and of any star rating;
- xi. Convention Centres with project cost⁸ of more than Rs.300 crore each.
- 1. Includes Capital Dredging
- 2. Includes supporting terminal infrastructure such as loading/unloading terminals, stations and buildings
- 3. Includes strategic storage of crude oil
- 4. Includes city gas distribution network
- 5. Includes optic fibre/cable networks which provide broadband / internet
- 6. Includes Medical Colleges, Para Medical Training Institutes and Diagnostics Centres
- 7. Includes cold room facility for farm level pre-cooling, for preservation or storage of agriculture and allied produce, marine products and meat.
- 8. Applicable with prospective effect from the date of this circular and available for eligible projects for a period of three years; Eligible costs exclude cost of land and lease charges but include interest during construction.